

Open Court

**CENTRAL ADMINISTRATIVE TRIBUNAL,  
ALLAHABAD BENCH, ALLAHABAD**

Allahabad, this the 18<sup>th</sup> day of February, 2020

Present :

**Hon'ble Mr. Devendra Chaudhary, Member-A  
Hon'ble Mr. Rakesh Sagar Jain, Member-J**

**CCP/330/00179/2018  
in  
Original Application No.1484 of 2014**

1. Anand Dixit aged about 43 years, S/o Shri Om Prakash Dixit, R/o V& P – Goraipur, District - Shahjahanpur.
2. Ravindra Kumar aged about 23 years, S/o Sarnam Singh, R/o V & P – Sunharabujurg, District – Shahjahanpur.
3. Km. Pritya Mishra aged about 26 years, D/o Shri Anand Kumar Mishra, R/o V&P – Veersinghpur, District- Shahjahanpur.
4. Neeraj Shukla aged about 51 years, S/o Shri M.D. Shukla, R/o V&P – Baragaon, District – Shahjahanpur.
5. Shivraj Singh aged about 38 years, S/o Shri Sunder Singh, R/o 508, Mohd, Jai, District – Shahjahanpur.
6. Ram Baran aged about 42 years, S/o Shri Shiv Narain, R/o V&P – Chandapur, Via Rouza, District – Shahjahanpur.
7. Ajay Kumar aged about --- years, S/o Late Ram Babu Saxena, R/o V- Mauraipur, Post Jerarahimpur, District – Shahjahanpur.

.....Applicants.

By Advocate – Shri Bhagirathi Tiwari

**V E R S U S**

1. Shri R.K.B. Singh, Post Master General, Bareilly Region, Bareilly.
2. Jitendra Singh, Superintendent of Post Offices, Shahjahanpur Division, Shahjahanpur.

.....Respondents/Opposite Parties.

By Advocate : Shri R.K. Srivastava

**O R D E R**

**By Hon'ble Mr. Devendra Chaudhary, Member-A :**

Learned counsel for the respondents submitted that the order of this Tribunal has already been complied with. Learned counsel for the applicants has no objection. Accordingly, the contempt petition is dismissed. Notices issued to the respondents are discharged.

Member-J

Member-A

RKM/